

Relief Clinic Unit for acupuncture treatment for public in Ram Manohar Lohia Hospital, New Delhi;

(b) if so, whether the qualified team of doctors have been deployed for the purpose in this unit; and

(c) if not, the action taken to deploy such doctors who can effectively provide proper treatment to the patients?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) and (b). Yes, Sir. There is a Pain Relief Clinic Unit in Dr. R.M.L. Hospital and Acupuncture facility is available for last 5 years with qualified Doctors deployed for this purpose.

(c) Does not arise.

Supply of Drugs

4211. SHRI PAWAN DIWAN Will the PRIME MINISTER be pleased to state

(a) the places in the country where Central Drug Stores are set up;

(b) the value of the drugs purchased by these Drug Stores during the last three years,

(c) the names of the State Governments which have discontinued receiving supply of drugs from these Central Drug stores;

(d) the reasons therefor; and

(e) the remedial steps taken by the Union Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) The Government Medical Store Depots are set up at New Delhi, Bombay, Calcutta, Madras, Guwahati, Hyderabad and Karnal.

(b) A Statement showing value of the drugs purchased by different Government Medical Store Depots during the last three years is enclosed.

(c) to (e). The State Governments of Gujarat since 1981, of Maharashtra and Madhya Pradesh since 1986, of Haryana and Punjab since 1988, of Andhra Pradesh since 1992 and of Bihar since 1994 have discontinued drawing drugs from the Government Medical Store Depots. The Government Medical Store Depots supply quality medicines/drugs on competitive rates. Each and every batch is tested in the laboratories before supply is made to the indentors. However, procurement of drugs by the States is the subject of concerned States. They are at liberty to procure drugs from sources of their own choices.

STATEMENT

Value of Medicine/Equipments Proquired by Various GMSDs during 1991-92 to 1993-94

GMSDs	Year (Rs. in lakhs)		
	1991-92	1992-93	1993-94
1. GMSD, Bombay	888.00	1069.00	1394 00
2. GMSD, Calcutta	1380.00	3220.00	2950.00
3. GMSD, Guwahati	1565.00	2090.00	2322 00
4. GMSD, Hyderabad	1048.00	1082.00	1095.00
5. GMSD, Karnal	751.00	411.78	357 42
6. GMSD, Madras	410.97	512.35	731 51
7. GMSD, New Delhi	2132.61	2887.87	3078 76

[Translation]

Thalaeemia

4212. SHRI JANARDAN MISRA :
SHRI PANKAJ CHOWDHARY

Will the PRIME MINISTER be pleased to state

(a) whether large number of children are suffering from Thalassaemia disease in the various parts of the country;

(b) if so, the number of cases reported in each State at present, and

(c) the steps taken by the Government to treat these children?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) and (b). No definite data is available with the Government regarding the number of children afflicted with Thalassaemia. However, according the report received from Indian Council of Medical Research, it is estimated that on an average, 6000 to 8000 children are born every year with Thalassaemia in India.

(c) Thalassaemia major is mainly treated by repeated blood transfusions for correction of anaemia in these children. Repeated blood transfusions lead to iron overload which requires iron chelation to remove the excess iron from the body and thereby prevent complications due to iron overload. So far the only chelator available was Desferal injection. The infusion pump and the injections are very expensive and are being imported. To reduce the cost of treatment, Government has offered customs duty exemptions on these. Further an oral iron chelator, Defriprone has recently been introduced into the market which is expected to reduce the costs and facilities better compliance for the patients.

The curative treatment for thalassaemia is Bone Marrow transplantation in cases where HLA matched sibling donor is available.

The ultimate aim is however, to prevent birth of affected children. For this prenatal diagnosis has to be done during pregnancy. This facility is at present available in a limited manner at few centres in the country namely Council's IIH, Bombay, Wadia Hospital, Bombay and AIIMS, New Delhi.

[English]

Blood Donation

4213. SHRI SHIV SHARAN VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to conduct blood test for all the Central Government/Public sector employees to determine the blood group;

(b) if so, the details thereof;

(c) whether the identification of blood group is likely to facilitate organising voluntary blood donation camps; and

(d) if not, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

New Industrial Policy

4214. SHRI NURUL ISLAM : Will the PRIME MINISTER be pleased to state :

(a) the details of industrial entrepreneurs' memoranda received so far by the Government after the commencement of new industrial policy in respect of the North-Eastern region of the country particularly Assam;

(b) the industrial units actually established under those memoranda with details of the investment made therein and the employment provided so far, State-wise; and

(c) the action taken/proposed to be taken to ensure that all the units under the memoranda are established in time?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) and (b). Since the commencement of New Industries Policy till

31st March 1995, 52 Industrial Entrepreneurs' Memoranda (IEMs) including 43 in Assam have been filed, with the Government for establishing new units/new articles/expansion of existing industrial units in the North Eastern Region for various industries including metallurgical, food processing vegetable oil and vanaspati, electrical equipment, cement etc., with a projected investment of Rs. 2225 Crores and projected employment of 6613 persons. Against these IEMs, till end of March, 1995, 3 units in Assam had reported commencement of commercial production (involving investment of Rs. 4 Crores) to the Government of India. However, as per information furnished by the State Government of Assam 8 IEMs have been implemented so far. Information on employment created from implementation of IEMs is not centrally maintained.

(c) It is for the State Government concerned to extend all facilities to prospective entrepreneurs for quick implementation of the investment intentions.

P.M.R.Y.

4215. SHRI P.P. KALIAPERUMAL : Will the PRIME MINISTER be pleased to state :

(a) whether the progress achieved so far under the Prime Minister's Rozgar Yojana is low;

(b) if so, the reasons therefor;

(c) the number of applications received, rejected, sanctioned and amount disbursed by Banks (Bank-wise) under the scheme; year-wise and State-wise;

(d) whether more than one member of a family is assisted under the scheme;

(e) if so, the reasons therefor;

(f) whether permission of collateral security of immovable properties or third party guarantee is a requirement of getting loan under P.M.R.Y.; and

(g) if not, the action being taken against those bank branches which insist collateral security or third party guarantee for advancing loan under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) and (b). Achievement of number of beneficiaries sanctioned loan under PMRY during the year 1993-94 and 1994-95 has been 79.4% and 80.4% against targets of 40,000 and 2.20 lakhs for the respective years. The performance position for the year 1994-95 is provisional as final figures from some States/UTs are awaited. This is enclosed as Statement-I and II.

(c) The State/UT-wise and bank-wise information on relevant parameters is given in enclosed Statement-I and IV.